## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/681/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: URC CONSTRUCTION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.

Name (in Capital)

Represented by

Reethi. S. Lasu Counsel for Peter Rajorgopal & Laghunathan Advocalis

## **ORDER**

Counsel for petitioner present and stated that the matter is almost settled between the parties and prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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